

- (i) Vadodara-Mumbai stretch of NH-8
- (ii) Ranchi-Rargaon–Mahulia stretch of NH-33

(e) At present, there is no scheme for cashless treatment of road accident victims across the country.

#### **Circular roads and flyovers in Jammu and Srinagar**

2704. SHRI G.N. RATANPURI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has received proposals from Jammu and Kashmir Government for construction of circular roads in Srinagar and Jammu;

(b) whether the State Government has also demanded assistance for construction of flyovers crossing over or along National Highways in Jammu and Srinagar; and

(c) whether the Ministry intends to provide assistance for these projects ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (c) The Feasibility Study for viability of construction of ring roads for Srinagar and Jammu cities is undertaken by National Highways Authority of India (NHAI). Further, Feasibility Study is also undertaken for balance works including grade separators, flyovers, service roads etc. of Jammu bypass.

#### **Safety standards for passenger cars**

2705. SHRI HUSAIN DALWAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has prescribed standards of safety for passenger cars in the country;

(b) if so, the details thereof;

(c) how far car companies are adhering to these standards in cars manufactured by them;

(d) whether any study has been made to evaluate deaths in car accidents due to faulty car design; and

(e) whether Government proposes to adopt global standards as highlighted by the UN which has called for attention on Global Road Safety Crisis in September, 2013?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (c) Provisions regarding construction, equipment and maintenance of motor vehicles are contained in chapter VII of Motor